

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

52. C.P. 376/MB/2020

CORAM:

SHRI SHYAM BABU GAUTAM	JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

NAME OF THE PARTIES: - Sharda Ispat Ltd.

APPEARANCE :

FOR THE PETITIONER : Absent

FOR RESPONDENT NO. 2 : Adv. Gayatri mohite

Section: Sec 31(1), 5(26) & 252

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **05.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
30.11.2022
Sushil

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)